

HIGH COURT OF SIKKIM
Record of Proceedings

I.A. No. 01 of 2023 in RSA/27/2023/(Filing No.)

BIJAY RAI

APPLICANT

VERSUS

N. B. KHATIWADA AND ANOTHER

RESPONDENTS

Date: 02.06.2023

CORAM:

THE HON'BLE MRS. JUSTICE MEENAKSHI MADAN RAI, JUDGE

For Applicant Ms. Laxmi Chakraborty, Advocate (Legal Aid Counsel).

For Respondents

R-1 Mr. Sajal Sharma, Advocate.
Ms. Shreya Sharma, Advocate.

R-2 Mr. Shakil Raj Karki, Assistant Government Advocate.

ORDER

Learned Legal Aid Counsel for the Applicant seeks to withdraw I.A. No.01 of 2023 in RSA/27/2023/(Filing No.) with liberty to file afresh.

Not opposed.

Considered.

The matter stands dismissed as withdrawn.

Judge
02.06.2023